

**Allocation of coal blocks**

†1710. SHRI DHARMENDRA PRADHAN : Will the Minister of COAL be pleased to state:

(a) whether it is a fact that the Inter-Ministerial Group (IMG) has reviewed the allocation of coal blocks by Government;

(b) if so, the details of all such coal blocks reviewed by the said group State-wise and company-wise;

(c) whether it is a fact that on the recommendations of the IMG Government has cancelled allocation of some coal blocks and the bank guarantee of some companies;

(d) if so, the details thereof and the reasons for cancellation of the allocation State-wise and company-wise; and

(e) whether Government is contemplating any action by registering cases against such companies and their owners?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL) : (a) and (b) In pursuance of the announcement of the Hon'ble Finance Minister in the budget speech for the year 2012-13, an Inter-Ministerial Group (IMG) headed by Additional Secretary, Ministry of Coal has been constituted on 21.06.2012 to undertake periodic review of the development of coal/lignite blocks allotted by the Government. The Terms of Reference (ToR) of the IMG are:

(i) To undertake periodic review of the progress of the allocated coal blocks and to recommend action including de-allocation if required.

(ii) To consider replies to show cause notices and recommend action.

(iii) To make assessment and recommend action as to deduction of Bank Guarantee.

(iv) Any matter where a reference is made by the Competent Authority.

The IMG took up for review, the 58 cases where the show cause notices were issued consequent to the Review/recommendations by the Review Committee held on 11th and 12th January, 2012. In addition the cases where a decision was taken, on the basis of earlier reviews, to deduct Bank Guarantee (BG) and were pending were also taken up. The details of the cases taken up by IMG are given in Statement-I (See below).

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† Original notice of the question was received in Hindi.

(c) and (d) Based on the recommendations of Inter-Ministerial Group (IMG) Government has de-allocated 15 coal blocks and issued orders for deduction/forfeiture of bank guarantee in respect of 13 coal blocks. The details are given in Statement-II (See below).

(e) Registration of cases against such companies and their owners has not been contemplated at this stage. However, Central Bureau of Investigation (CBI) has registered 3 Preliminary Enquiry cases regarding alleged irregularities in allocation of coal blocks relating to allocation of coal blocks to private companies during the period 2006-09, relating to allocation of coal blocks to private companies during the period 1993-2004 and relating to allocation of coal blocks to Government companies, as evidenced by the documents/files and details sought by them from the Ministry. In the case related to allotments to private companies during 2006-09, 9 FIRs have been lodged by CBI so far.

***Statement-I***

*Details of coal blocks reviewed by IMG*

Sl.No.	Name of the company	Block allocated	State
1	2	3	4
1.	Hindalco	Tubed	Jharkhand
	Tata Power Ltd.	Tubed	Jharkhand
2-3.	Fieldmining & Ispat Ltd.	Chinora and Warora (West) Southern Part	Maharashtra
4.	Monet Ispat & Energy Ltd.	Utkal-B2	Orissa
5.	DB Power Ltd.	DurgapurII/Sarya	Chhattisgarh
6.	Electrotherm (India) Ltd.	Bhaskarpara	Chhattisgarh
	Grasim Industries Ltd.	Bhaskarpara	Chhattisgarh
7.	Castron Technologies Ltd.	Brahmadiha	Jharkhand
8.	Domco Smokeless Fuel Pvt. Ltd.	Lalgarh (North)	Jharkhand
9.	Jharkhand Ispat Pvt. Ltd.	North Dhadu	Jharkhand
	Pavanjay Steel & Power Generation Pvt. Ltd.	North Dhadu	Jharkhand

1	2	3	4
	Electrosteel Castings Ltd.	North Dhadu	Jharkhand
	Adhunik Alloys and Power Ltd.	North Dhadu	Jharkhand
10.	Jindal Steel & Power Ltd.	Jitpur	Jharkhand
11.	Arcelor Mittal India Ltd.	Seregarha	Jharkhand
	GVK Power (Govindwal Sahib) Ltd.	Seregarha	Jharkhand
12.	Rungta Mines Limited	Choritand Tailiaya	Jharkhand
	Sunflag Iron Steel Ltd.	Choritand Tailiaya	Jharkhand
13.	Bihar Sponge Iron Ltd.	Macherkunda	Jharkhand
14.	Gupta Metallics & Power Ltd.	Nerad Malegaon	Maharashtra
	Gupta Coalfields & Washeries Ltd.	Nerad Malegaon	Maharashtra
15.	Maharashtra Seamless Limited	Gondkhari	Maharashtra
	Dhariwal Infrastructure (P) Ltd.	Gondkhari	Maharashtra
	Kesoram Industries Ltd.	Gondkhari	Maharashtra
16.	IST Steel & Power Ltd.	Dahegaon/Makardhokra IV	Maharashtra
	Gujarat Ambuja Cement Ltd.	Dahegaon/Makardhokra IV	Maharashtra
	Lafarge India Pvt. Ltd.	Dahegaon/Makardhokra IV	Maharashtra
17.	Bhusan Steel & Strips Ltd.	Patrapara	Orissa
	Adhunik Metaliks Ltd.	Patrapara	Orissa
	Deepak Steel & Power Ltd.	Patrapara	Orissa
	Adhunik Corp. Ltd.	Patrapara	Orissa
	Orissa Sponge Iron Ltd.	Patrapara	Orissa
	SMC Power Generation Ltd.	Patrapara	Orissa
	Sree Metaliks Ltd.	Patrapara	Orissa
	Visa Steel Ltd.	Patrapara	Orissa

1	2	3	4
18.	Tata Sponge Iron Ltd.	Radhikapur (East)	Orissa
	Scaw Industries Ltd.	Radhikapur (East)	Orissa
	SPS Sponge Iron Ltd.	Radhikapur (East)	Orissa
19.	Himachal EMTA Power Ltd.	Gourangdih ABC	West Bengal
	JSW Steel Ltd.	Gourangdih ABC	West Bengal
20-21.	Power Finance Corporation Sasan UMPP	Moher & Moher-Amlori Extn.	Madhya Pradesh
22.	Jayaswal Neco Ltd.	Moitra	Jharkhand
23.	Usha Martin	Lohari	Jharkhand
24.	Corporate Ispat Ltd.	Chitarpur	Jharkhand
25.	Nilachal Iron & Power Generation	Dumri	Jharkhand
	Bajrang Ispat Pvt. Ltd.	Dumri	Jharkhand
26.	Madhya Pradesh State Mining Corporation	Mandla South	Madhya Pradesh
27.	Madhya Pradesh State Mining Corporation (MPSMC)	Semaria/Piparia	Madhya Pradesh
28.	SKS Ispat Limited	Ravanwara North	Madhya Pradesh
29.	Mukund Ltd.	Rajhara (North)	Jharkhand
30.	TISCO	Pachmo	Jharkhand
31.	CESC Ltd.	Mahuagarhi	Jharkhand
32-34.	Shree Veerangana Steel Limited	Marki Mangli-II, III and IV	Maharashtra
35.	Mahanadi Coalfields Ltd.	Utkal-A Gopal Prasad	Orissa
	JSW Steels Ltd./ Jindal Thermal Power Ltd.	Utkal-A Gopal Prasad	Orissa
	Jindal Stainless Steel Ltd.	Utkal-A Gopal Prasad	Orissa
	Shyam DRI Ltd.	Utkal-A Gopal Prasad	Orissa

1	2	3	4
36.	Bhushan Steel & Power Ltd.	Bijahan	Orissa
	Mahaveer Ferro Alloys Ltd.	Bijahan	Orissa
37.	Chhattisgarh Mineral Development Corporation Limited	Gare Pelma, Sector-I	Chhattisgarh
38.	Maharashtra State Mining Corpn.	Gare Pelma Sector II	Chhattisgarh
	Tamil Nadu State Electricity Board	Gare Pelma Sector II	Chhattisgarh
39.	Chhattisgarh Mineral Development Corporation Limited	Shankarpur Bht. II & Extn.	Chhattisgarh
40.	Jharkhand State Mineral Development Corporation	Sugia Closed mine	Jharkhand
41.	Orissa Mining Corporation	Utkal-D	Orissa
42.	NALCO	Utkal 'E'	Orissa
43.	Jharkhand State Mineral Development Corporation	Rauta Closed mine	Jharkhand
44.	Jharkhand State Mineral Development Corporation	Burakhap small patch	Jharkhand
45.	MMTC	Gomia	Jharkhand
46.	Jharkhand State Mineral Development Corporation	Pindra-Debipur-Khaowatand	Jharkhand
47.	Jharkhand State Mineral Development Corporation	Latehar	Jharkhand
48.	Bihar Rajya Khanij Vikas Nigam	Saria Koiyatand	Jharkhand
49.	Tenughat Vidyut Nigam Limited	Rajbar E&D	Jharkhand
50.	JSEB	Urma Paharitola	Jharkhand
	BSMDCL	Urma Paharitola	Jharkhand
51.	Jharkhand State Mineral Development Corporation	Patratu	Jharkhand
52.	Jharkhand State Mineral Development Corporation	Rabodih OCP	Jharkhand

1	2	3	4
53.	Andhra Pradesh Power Generation Corpn. Ltd.	Tadicherla-I	Andhra Pradesh
54-55.	GSECL	Mahanadi Machhakata	Orissa
	MSEB	Mahanadi Machhakata	Orissa
56.	Orissa Mining Corporation	Nuagaon Telisahi	Orissa
	Andhra Pradesh Mineral Development	Nuagaon Telisahi	Orissa
57-58.	UPRVUNL	Chendipada, Chendipada-II	Orissa
	CMDC	Chendipada, Chendipada-II	Orissa
	MAHAGENCO	Chendipada, Chendipada-II	Orissa
59.	Kerala State Elec. Board	Baitarni West	Orissa
	Orissa Hydro Power Generation Corp.	Baitarni West	Orissa
	Gujarat Power Generation Corp.	Baitarni West	Orissa
60.	Assam Mineral Dev. Corp.	Mandakini B	Orissa
	Meghalaya Mineral Dev. Corp.	Mandakini B	Orissa
	Tamil Nadu State Electricity Board	Mandakini B	Orissa
	Orissa Mining Corporation	Mandakini B	Orissa
61.	GMDC	Naini	Orissa
	PIPDICL	Naini	Orissa
62.	West Bengal Mineral Dev. Trading. Corp.	Ichhapur	West Bengal
63.	West Bengal Mineral Dev. Trading. Corp.	Kulti	West Bengal
64.	West Bengal Mineral Dev. Trading. Corp.	Jaganathpur A	West Bengal
65.	West Bengal Mineral Dev. Trading. Corp.	Jaganathpur B	West Bengal
66.	West Bengal Mineral Dev. Trading Corp.	Sitarampur	West Bengal

**Statement-II**

*Names of companies for which deallocation of Coal Blocks was made alongwith the companies for which orders of deduction/forfeiture of Bank guarantee were issued on the basis of recommendations of IMG*

Sl.No.	Name of the company	Block allocated	State	Action taken along with reasons
1	2	3	4	5
1.	Hindalco Industries & Tata Power Ltd.	Tubed	Jharkhand	Progress of development of coal block not as per the terms and conditions of allocation. IMG recommended deduction of Bank Guarantee (BG). The BG deductible as per terms and conditions of the allocation is Nil. The allottees were issued a warning letter.
2-3.	Fieldmining & Ispat Ltd.	Chinora & Warora (West) Southern Part	Maharashtra	No substantial progress in development of coal block. Blocks have been de-allocated.
4.	DB Power Ltd.	Durgapur II/ Sarya	Chhattisgarh	Progress of development of coal block not as per the terms and conditions of allocation. Order for deduction of Bank Guarantee issued.
5.	Electrotherm (India) Ltd. & Grasim Industries Ltd.	Bhaskarpara	Chhattisgarh	No substantial progress in development of coal block. Block has been de-allocated and Order for deduction/forfeiture of Bank Guarantee issued.

1	2	3	4	5
6.	Domco Smokeless Fuel Pvt. Ltd.	Lalgarh North	Jharkhand	No substantial progress in development of coal block. Block has been de-allocated and Order for deduction/forfeiture of Bank Guarantee issued.
7.	Jharkhand Ispat Pvt. Ltd. Pavanjay Steel & Power Generation Pvt. Ltd., Electrosteel Castings Ltd. and Adhunik Alloys & Power Ltd.	North Dhadu	Jharkhand	No substantial progress in development of coal block. Block has been de-allocated and Order for deduction/forfeiture of Bank Guarantee issued.
8.	Jindal Steel & Power Ltd.	Jitpur	Jharkhand	Progress of development of coal block not as per the terms and conditions of allocation. Order for deduction/forfeiture of Bank Guarantee issued.
9.	Arcelor Mittal India Ltd. & GVK Power (Govindwal Sahib) Ltd.	Seregarha	Jharkhand	Progress of development of coal block not as per the terms and conditions of allocation. Order for deduction/forfeiture of Bank Guarantee issued.
10.	Rungta Mines Limited & Sunflag Iron Steel Ltd.	Choritand Tailiaya	Jharkhand	No substantial progress in development of coal block. Block has been de-allocated and Order for deduction/forfeiture of Bank Guarantee issued.
11.	Bihar Sponge Iron Ltd.	Macherkunda	Jharkhand	No substantial progress in development of coal block. Block has been de-allocated.



12.	Gupta Metallics & Power Ltd., and Gupta Coalfields & Washeries Ltd.	Nerad Malegaon	Maharashtra	Progress of development of coal block not as per the terms and conditions of allocation. Order for deduction/forfeiture of Bank Guarantee issued.
13.	Maharashtra Seamless Limited, Dhariwal Infrastructure (P) Ltd. & Kesoram Industries Ltd.	Gondkhari	Maharashtra	No substantial progress in development of coal block. Block has been de-allocated and Order for deduction/forfeiture of Bank Guarantee issued.
14.	1ST Steel & Power Ltd., Gujarat Ambuja Cement Ltd., and Lafarge India Pvt. Ltd.	Dahegaon/ Makardhokra IV	Maharashtra	No substantial progress in development of coal block. Block has been de-allocated and Order for deduction/forfeiture of Bank Guarantee issued.
15.	Bhusan Steel & Strips Ltd., Adhunik Metaliks Ltd., Deepak Steel & Power Ltd., Adhunik Corp. Ltd., Orissa Sponge Iron Ltd., SMC Power Generation Ltd., Sree Metaliks Ltd., and Visa Steel Ltd.	Patrapara	Orissa	No substantial progress in development of coal block. Block has been de-allocated.
16.	Himachal EMTA Power Ltd. & JSW Steel Ltd.	Gourangdih ABC	West Bengal	No substantial progress in development of coal block. Block has been de-allocated and Order for deduction/forfeiture of Bank Guarantee issued.
17.	Jayaswal Neco Ltd.	Moitra	Jharkhand	Progress of development of coal block not as per the terms and conditions of allocation. Order for deduction/forfeiture of Bank Guarantee issued.

1	2	3	4	5
18.	Usha Martin	Lohari	Jharkhand	Progress of development of coal block not as per the terms and conditions of allocation. IMG recommended deduction of Bank Guarantee (BG). The BG deductible as per terms and conditions of the allocation is Nil. The allottee was issued a warning letter.
19.	Corporate Ispat Ltd.	Chitarpur	Jharkhand	Progress of development of coal block not as per the terms and conditions of allocation. Order for deduction/forfeiture of Bank Guarantee issued.
20.	Nilachal Iron & Power Generation & Bajrang Ispat Pvt. Ltd.	Dumri	Jharkhand	Progress of development of coal block not as per the terms and conditions of allocation. Order for deduction/forfeiture of Bank Guarantee issued.
21.	SKS Ispat Limited	Ravanwara North	Madhya Pradesh	No substantial progress in development of coal block. Block has been de-allocated and Order for deduction/forfeiture of Bank Guarantee issued.
22-24.	Veerangana Steel Limited	Marki Mangli-II, III and IV	Maharashtra	Progress of development of coal block not as per the terms and conditions of allocation. Order for deduction/forfeiture of Bank Guarantee issued.
25.	Bhusan Ltd. & Mahaveer Ferro	Bijahan	Orissa	Progress of development of coal block not as per the terms and conditions of allocation. Order for deduction/forfeiture of Bank Guarantee issued.

26.	Chhattisgarh Mineral Development Corporation Limited	Shankarpur Bht. II and Extn.	Chhattisgarh	No substantial progress in development of coal block. Block has been de-allocated and Order for deduction/forfeiture of Bank Guarantee issued.
27.	Orissa Mining Corporation	Utkal-D	Orissa	No substantial progress in development of coal block. Block has been de-allocated.
28.	Assam Mineral Development Corporation Ltd., M/s. Meghalaya Mineral Development Corporation Ltd., M/s. Tamil Nadu Electricity Board, and M/s. Orissa Mining Corporation Ltd.	Mandakini B	Orissa	No substantial progress in development of coal block. Block has been de-allocated and Order for deduction/forfeiture of Bank Guarantee issued.
29.	Monnet Ispat Ltd.	Utkal B2	Orissa	Progress of development of coal block not as per the terms and conditions of allocation. IMG recommended introduction and submission of Bank Guarantee.
30.	M/s. Tata Sponge Iron Limited, M/s. Scaw Industries Pvt. Ltd., and M/s. SPS Sponge Limited	Radhikapur (East)	Orissa	Progress of development of coal block not as per the terms and conditions of allocation. Order for deduction/forfeiture of Bank Guarantee issued.